

Gazettes & Debates Section  
Parliamentary Debates  
Room No. 1201  
Block 17  
Acc. No. 25220

THE  
PARLIAMENTARY DEBATES  
(Part I—Questions and Answers)  
OFFICIAL REPORT

Date 24.11.2014

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HOUSE OF THE PEOPLE  
Monday, 30th November, 1953

*The House met at Half Past One of  
the Clock*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

U.N.I.C.E.F.

\*388. **Sardar Hukam Singh:** (a) Will the Minister of Health be pleased to state whether UNICEF has voted any further aid to India recently?

(b) If so, what is the amount of the aid voted?

(c) Is this aid voted for any specific purposes or would it be for use by India as she chooses?

**The Deputy Minister of Health (Shrimati Chandrasekhar):** (a) Yes.

(b) 942,000 U.S. dollars.

(c) Yes; a statement of allocations voted by the UNICEF Executive Board in September, 1953, for the various Health Development Programmes in India is placed on the Table of the House. [See Appendix II, annexure No. 53.]

The aid is for specific purposes approved by the UNICEF Executive Board and cannot be used for any other purpose without the agreement of the UNICEF authorities.

**Sardar Hukam Singh:** What contribution has India to make towards this scheme for receiving the aid for this work?

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**Shrimati Chandrasekhar:** For 1953, India's contribution is Rs. 15 lakhs.

**Sardar Hukam Singh:** Were any special experts invited or are being invited under this scheme?

**Shrimati Chandrasekhar:** No, Sir. No experts have been invited for this scheme.

**Sardar Hukam Singh:** Is the expenditure on particular areas left to that body itself, or has the Government of India the choice to select the areas where the expenditure under this scheme can be made?

**Shrimati Chandrasekhar:** The proposal comes to the State Governments, who send the same to us. Then the D.G.H.S. and the Health Ministry go into all technical problems, and then if it is accepted, it is carried out.

**Sardar Hukam Singh:** What are the special areas that have been selected?

**Mr. Speaker:** We will now go to the next question.

CONFERENCE OF STATE MINISTERS

\*389. **Sardar Hukam Singh:** (a) Will the Minister of Food and Agriculture be pleased to state whether there was a conference of State Ministers of Agriculture and Co-operation in New Delhi during the last week of September, 1953?

(b) Which States were represented by their Ministers?

(c) What were the subjects discussed and the recommendations made?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) Yes.

(b) Assam, Bihar, Bombay, Orissa, Punjab, Uttar Pradesh, West Bengal, Hyderabad, Madhya Bharat, Mysore, Rajasthan, Saurashtra, Ajmer, Bhopal, Delhi, Himachal Pradesh and Vin-dhya Pradesh.

(c) A large number of subjects were discussed. They are detailed in the copy of the Agenda placed on the Table of the House. [See Appendix II, annexure No. 54.]

The Ministers' Conference made a number of recommendations on each subject which are too numerous to be detailed. These recommendations are under examination.

**Sardar Hukam Singh:** May I know whether the Central Government has taken any steps or would set up any body to see that these recommendations are carried out?

**Shri M. V. Krishnappa:** There need not be any special body set up to see to the implementation of these recommendations. The State Governments themselves will implement these recommendations.

**Mr. Speaker:** The point of the enquiry was this: has the Central Government set up any body?—of course, the State Governments will do the implementation.

**Shri M. V. Krishnappa:** These recommendations are under the consideration of the Central Government and they will be again sent to the State Governments, and the State Governments will execute them—I mean, those schemes which are their subject; and we will directly execute whichever schemes come under our sphere.

**Sardar Hukam Singh:** May I know whether the recommendations include any recommendation in regard to the provision of credit facilities to the farmers who do not have the finance to carry out these things?

**Shri M. V. Krishnappa:** Credit facilities was one of the subjects on the agenda. It was discussed thread-bare and every State Government has got its own opinion in the matter.

**Shri T. K. Chaudhuri:** May I know if any recommendations were made at this Conference in regard to the maximum ceilings on land-holdings and whether there was any recommendation in regard to the revision of the recommendation of the Planning Commission in this respect?

**Shri M. V. Krishnappa:** Yes. There was some mention about it. The consensus of opinion was that these measures would be essential in consideration of social justice but necessary safeguards should be provided to ensure that any action on the part of the State Governments in this respect does not in any way hamper agricultural production.

**Shrimati Renu Chakravarty:** May I know whether in this Conference anything was decided upon as to the provision of credit facilities to the share croppers who are at the present moment not entitled to any credit facilities under the State agricultural loans?

**Shri M. V. Krishnappa:** A copy of the subjects discussed has been laid on the Table and all the details are there.

Several Hon. Members rose—

**Mr. Speaker:** We will go to the next question.

परिवार आयोजन केन्द्र

\*३९०. सेठ गोविन्द दास : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी :

(क) सरकार द्वारा अभी तक खोले गये परिवार आयोजन केन्द्रों की संख्या क्या है ;

(ख) अक्टूबर, १९५३ तक उन पर कितना व्यय किया गया ; और

(ग) अब तक क्या सफलता मिली ?